

F. No. 5 (9)2019/CLA/Mumbai/RCD/FSSAI
Food Safety & Standard Authority of India
(Regulatory Compliance Division)

FDA Bhawan, New Delhi
Dated: 19th May, 2021

Office Order

Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 –reqd.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011 and partial modification to order of even no. dated 25th October, 2019 the undermentioned officers are hereby appointed as Designated Officer under Central Licensing for area of Jurisdiction mentioned below with effect from 24th May 2021 until further orders:-

Sl. No.	Name of the officer	Area of Jurisdiction
1.	Sh. V. K. Pancham, Joint Director, Regional Office Western Zone	Goa
2.	Smt. Sheela Gauli, Assistant Director (Tech), Regional Office Western Zone	Madhya Pradesh
3.	Ms Sukanya Podugala, Assistant Director, Regional Office Western Zone	Gujarat

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.

3. The above issues with the approval of CEO, FSSAI



(Dr Shobhit Jain)
Executive Director

1. Commissioners of Food Safety of all States / UTs
2. All Designated Officers / Central Licensing Authority
3. CITO – with a request to create login credential in FoSCoS for all three officers and uploading the order on FSSAI Website.
4. HR Division, FSSAI HQ
5. Guard File of Regulatory Compliance Division.